

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Application(s) Involved:

**ST/WITHDRAWAL/20540/2019 in ST/20259/2014-DB**

Appeal(s) Involved:

**ST/20259/2014-DB**

[Arising out of Order-in-Appeal No. MYS-EXCUS-000-DIVV-APP-HAB-034-13-14 dated 23/10/2013 passed by the Commissioner of Central Excise and Service Tax, Mysore]

**Commissioner of Central  
Excise, Customs and Service  
Tax, Mysore**

S1-S2, Vinaya Marga,  
Siddhartha Nagar,  
Mysore – 570 011  
Karnataka

**Appellant(s)**

*VERSUS*

**Mysore Co-operative Bank Ltd.**

Gandhi Square,  
Mysore  
Karnataka

**Respondent(s)**

**Appearance:**

Mr. Rama Holla, Supdt. (AR)

For the Appellant

None

For the Respondent

**CORAM:**

**HON'BLE MR. S.S GARG, JUDICIAL MEMBER**

**HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER**

**Final Order No. 20989 / 2019**

Date of Hearing: 28/10/2019

Date of Decision: 28/10/2019

**Per : Bench**

Revenue has moved application seeking withdrawal of the present appeal on the basis of Instructions F.No. 390/Misc./116/2017-JC dated 22/08/2019 as the amount involved is less than Rs. 50 lakhs. Prayer of the Revenue is allowed. Appeal is dismissed as withdrawn.

(Order was pronounced and dictated  
in Open Court on **28/10/2019**)

**(S.S GARG)**  
**JUDICIAL MEMBER**

**(P. ANJANI KUMAR)**  
**TECHNICAL MEMBER**

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